

**DIVISION BENCH**

**ITEM NO.109**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.03/ALD/2024**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 3<sup>rd</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>LUNA CHEMICAL INDUSTRIES PRIVATE LIMITED V/S MAGMA INDUSTRIES LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Niraj Kumar Singh, Adv. : *For Operational Creditor*  
Sh. Prakash Chandra, Adv. : *For the Corporate Debtor*

**ORDER**

Ld. Counsels representing the parties are present through VC.

- 1.** It is stated by the Ld. Counsel representing the Operational Creditor that despite repeated opportunities having already been granted to the Corporate Debtor, there is no reply filed so far.
- 2.** The Ld. Counsel representing the Corporate Debtor states that the reply is ready and would be filed within a period of three days positively. Court Officer informed that his vakalatnama has not been filed. Let the vakalatnama may be filed before the next date of hearing.
- 3.** Let the reply as stated above be filed within a period of three days by serving an advance copy to the opposite side, failing which, the right to file reply would be struck off.

**-Sd-**

**-Sd-**

4. Ld. Counsel representing the Operational Creditor requests for one week time to file the rejoinder if any, after receiving advance copy of the reply.
5. It is also further stated by the Ld. Counsel representing the Corporate Debtor that the Corporate Debtor is in dialogue with the Operational Creditor for a settlement. The same is however, vehemently denied by the Ld. Counsel representing the Operational Creditor.
6. Let the timelines as aforesaid be adhered to by the respective parties and the matter be adjourned for final hearing on 5<sup>th</sup> August, 2024.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**3<sup>rd</sup> July, 2024**

*Kavya Prakash Srivastava*  
*(Stenographer)*